

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 1448 of 2019

IN THE MATTER OF:

Bnak of india & Anr. ...Appellants

Vs

Coastal Oil Gas Infrastructure Pvt. Ltd. ...Respondent

Present:-

For Appellant:- Mr. V. Seshagiri and Mr. Sidharth Sachar, Advocates.

For Respondent:- None.

O R D E R

19.03.2020 When the case was called out nobody appears on behalf of the Respondent.

Due to 'Covid-19' there is general travel restrictions.

List the Appeal 'For Admission (After Notice)' on **27th April, 2020.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

[Dr. Ashok Kumar Mishra]
Member (Technical)